

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3. I.A. 2021/2023
IN
C.P.(IB)-3243(MB)/2018
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Indiabulls Housing Finance Ltd
V/s.
Mithiya Developers Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Ravi Prakash Ganti, Liquidator is present through virtual hearing.

I.A. 2021/2023

The above Interlocutory Application is filed by the Applicant/Liquidator for taking the Progress Report on record.

Accordingly, the above Interlocutory Application is **allowed** and the Progress Report is taken on record.

List the main Company Petition on **06.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
H.V. SUBBA RAO
Member (Judicial)